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(INDIA GANDHI SPORTS COMPLEX)  
New Delhi, the 28th March, 1994

**NOTIFICATION**

S.R. 184.—In exercise of the powers conferred by sub-sections (2) and (4) of Section 14 read with clause (e) of sub-section (2) of section 23 of the All India Council for Technical Education Act, 1987 (52 of 1987), and in supersession of notification numbers :—

- (i) GSR 387, dated the 23rd June, 1990
- (ii) GSR 388, dated the 23rd June, 1990
- (iii) GSR 389, dated the 23rd June, 1990
- (iv) GSR 390, dated the 23rd June, 1990

except as respects things done or omitted to be done before such supersession, the All India Council for Technical Education hereby makes the following regulations, namely :—

1. Short title and commencement.—(1) These regulations may be called the All India Council for Technical Education (Regional Committees) Regulations, 1994.

(2) They shall come into force on the date of publication in the Official Gazette.

2. Definitions.—In these regulations, unless the context otherwise requires :—

(a) "Act" means the All India Council for Technical Education Act, 1987 (52 of 1987) ;

(b) "Regional Committee" means a Committee established under sub-section (1) or sub-section (2) of section 14 of the Act.

3. Regional Committees.—(1) The Regional Committees established under sub-section (1) of Section 14 of the Act shall have the regions of their operation as indicated against each, namely :—

Sl. No.	Regional Committee	Place of Office	Region of operation
1.	Northern Regional Committee	Kanpur	Uttar Pradesh and Bihar
2.	Southern Regional Committee	Madras	Tamil Nadu, Andhra Pradesh and Pondicherry.
3.	Western Regional Committee	Bombay	Maharashtra, Gujarat, Goa, Daman and Diu, and Dadra and Nagar Haveli.
4.	Eastern Regional Committee	Calcutta	West Bengal, Assam, Tripura, Manipur, Arunachal Pradesh, Meghalaya, Mizoram, Nagaland Sikkim and Andaman and Nicobar Islands.

(2) The Committees established under sub-section (2) of section 14 of the Act shall have the offices and the regions of their operation as indicated against each, namely :—

Sl. No.	Regional Committee	Place of Office	Region of operation
1.	Central Regional Committee	Bhopal	Madhya Pradesh and Orissa
2.	North Western Regional Committee	Chandigarh	Haryana, Punjab, Himachal Pradesh, Jammu and Kashmir Rajasthan, Delhi and Chandigarh.
3.	South Western Regional Committee	Bangalore	Karnataka, Kerala and Lakshadweep.

[F. No. 24/B-I/PP (CO)/92]  
Y. N. CHATURVEDI, Member Secy.